

- (iv) Persuading State Governments to set up Yarn Price Fixation Committees for fixing yarn prices of cooperative/state sector mills at reasonable rates.

(b) if so, the details thereof; and

(c) the number of meetings of the committee held so far and the details of decisions taken therein?

[*Translation*]

Advisory Committee under the Handloom Act

4571. SHRI GOPAL PACHERWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether an advisory committee has been constituted under the Handlooms (Reservation of Articles for production) Act;

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Advisory Committee was last constituted on June 12, 1989. Committee has 29 members, including the Chairman, Secretary (Textiles). List of the members is enclosed.

(c) No meeting of the reconstituted Advisory Committee has been held so far.

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| 1. Secretary,
Ministry of Textiles
Udyog Bhawan,
New Delhi-110 011. | Chairman |
| 2. Shri Lakshmi Das,
Chairman,
Khadi and Village Industries
Commission,
Vile Parle, Worli,
Bombay. | Member |
| 3. Chairman and Managing Director
National Textile Corporation,
Surya Kiran Building,
Kasturba Gandhi Marg,
New Delhi. | Member |
| 4. Textile Commissioner,
New C.G.O. Building,
New Marine Drive,
Post Box No. 11500
Bombay-400 020. | Member |
| 5. Member Secretary,
Central Silk Board,
United Mansion, 2nd Floor,
39, Mahatma Gandhi Road,
Bangalore-560 001. | Member |

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| 6. Shri Rahmatuallah Ansari,
Chairman, All India Fabrics
Marketing Cooperative
Society, Varanasi-221 001 | Member |
| 7. Chairman,
Handloom Export Promotion
Council, (HEPC), Research
Mansion, 622, Anna Salai,
Post Bag No. 461,
Madras-600 006. | Member |
| 8. Shri C.V. Radha Krishnan,
Secretary General, Indian
Cotton Mills Federation (ICMF),
Bombay-400 009. | Member |
| 9. Shri Dhanpal Tare
President,
All India Federation of Powerlooms
Weavers' Association.
Maharashtra. | Member |
| 10. Shri Y.V. Venkatappa,
Karnataka Silk Powerloom Cooperative
Marketing Federation Ltd.,
Bangalore-560 002. | Member |
| 11. Shri S.P. Thakur
Organising Secretary,
Bhatti Weavers Cooperative Society Ltd.
Himachal Pradesh. | Member |
| 12. Shri V.S. Dikonda,
Chairman,
The Western Maharashtra Weavers
Central Cooperative Association Ltd.,
Solapur-113 005. | Member |
| 13. Shri Konda Lakshman Bapuji,
Jaladruddyam,
Hyderabad-500 004. | Member |
| 14. Smt. Jaya Jaitly,
Director,
Bastkari Haath Samiti,
New Delhi-110 010 | Member |

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| 15. Prof. S.P. Seetharaman,
Indian Institute of Management,
Vastrapur,
Ahmedabad-380 015. | Member |
| 16. Shri L.C. Jain,
Director,
Industrial Development Service,
Kanchenjunga Building,
New Delhi-110 001. | Member |
| 17. Prof. Rakesh Dhurana,
Indira Gandhi Open University,
New Delhi. | Member |
| 18. Director
South India Textile Research Association
Coimbatore. | Member |
| 19. Managing Director
Tamil Nadu Handloom Weavers Coop
Society Ltd. (COOPTEX)
Madras. | Member |
| 20. Additional Commissioner for
Industrial Development and Director
of Handloom and Textiles
Bangalore | Member |
| 21. Director of Handlooms & Textiles
Govt. of Uttar Pradesh
Kanpur. | Member |
| 22. Director of Handlooms & Textiles
Govt. of Assam
Guwahati. | Member |
| 23. Director of Handlooms, Powerlooms
and Coop. Textiles
Govt. of Maharashtra
Nagpur. | Member |
| 24. Director of Handlooms & Textiles
Govt. of West Bengal
Calcutta. | Member |
| 25. Director of Cottage Industries
Govt. of Gujarat
Ahmedabad. | Member |

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| 26. Managing Director
National Handloom Development Corporation
Lucknow. | Member |
| 27. Director
Indian Institute of Handloom Technology,
Varanasi. | Member |
| 28. Director (Coordination)
Weavers Service Centre,
Bombay. | Member |
| 29. Development Commissioner for Handlooms
Udyog Bhawan
New Delhi. | Member |
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[English]

Purchase of Dredger and Dozers by Delhi Administration

4573. SHRI KARIA MUNDA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware of the fact that Flood Control Department of Delhi Administration has made payment for purchase of dredgers and dozers without proper sanction;

(b) if so, the details thereof?

(c) the number of dredgers and dozers to be purchased by Flood Control Department of Delhi Administration during the next three years; and

(d) the number and the details of orders placed therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF WATER RESOURCES (SHRI

MANUBHAI KOTADIA): (a) and (b). Due to emergent situation, supply order was placed for procurement of one Dredger in anticipation of sanction. The purchase has been ratified by the Standing Finance Committee of Delhi Administration.

(c) Nil.

(d) Does not arise.

Water dispute between Karnataka and Tamil Nadu

4574. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Tamil Nadu Government has violated the condition of supplying electricity to Karnataka in exchange for 5 T.M.C. water received from that State; and

(b) the steps Union Government pro-